

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 116
689/2016

IN THE MATTER OF:

Emaar Developers Ltd. and Emaar
MGF Land Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 14.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

Dr. U K Chaudhary, Sr. Adv. Mr. Gaurav Mitra,
Ms. Manisha Chaudhary, Adv. Mr. Satyam Roy,
Ms. Shriya Raychaudhuri, Adv.

ORDER

List on 15.01.2021.

Sdl—

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sdl—

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

14.01.2021
Ritu Sharma